

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 34/(MAH)/2016
CA No.



CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma
V/s.
M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mayur Khantekar c/o Rahul D. Oak.	Advocates for Petitioners.	
2	Ms. Ankit Lohia a/w Ramesh Chagawat i/b Joly Mathew & Associates	Advocates for Respondents	

ORDER

CP 34/241-242/NCLT/MUM/MH/2016

At request of the petitioner counsel, list this matter on 21-07-2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)